

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1585 of 2019 &**  
**IA NO. 826 OF 2019 IN**  
**DFR No. 328 of 2019**

**Dated : 25<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**South Bihar Power Distribution Company Limited & Anr. ....Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia  
Mr. Shaveer Ahmed

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for PGCIL

Ms. Swapna Seshadri  
Mr. Utkarsh Singh  
Ms. Ritu Apurva for R-2

Mr. Divyanshu Bhatt  
Ms. Harneet Kaur for R-3

**ORDER**

List the matter on **23.10.2019.**

**(S.D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**